

DIVISION BENCH  
COURT - I

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/39(KB)2024  
IN  
C.A.(CAA)/3(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	APPEAR TRADERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physically)**

For Petitioner

Mr. Rohit Kr. Keshri, Adv.

Mr. Ankit Chauraria, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Affidavit of service has been filed.
3. Post the matter on **11.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**